

(c) Steps have already been taken to fill the backlog of reserved posts under the special recruitment drive for SC/ST and consequently three backlog posts of SC/ST have been filled.

Audit of Profit to Cine Workers Welfare Fund

1634. SHRI G. KRISHNA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is a mention of 5 per cent net profit on Gandhi Film to be credited to National Film Development Corporation in the audit report submitted by Baker Breaks Chartered Accountants, London;

(b) if not, the reasons therefor;

(c) whether the audit reports of N.F.D.C. pertaining of Gandhi Film has been received upto date from the Chartered Accountants of London;

(d) if not, the action taken by Government in this regard; and

(e) the steps taken by Government against the violators of the contract?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) and (b) 5% net profit on GANDHI film, which is payable to the Cine Artistes Welfare Fund, is separately retained by trustees in London. There is no mention either in the agreement, or in the audit report that the amount should be credited to the National Film Development Corporation since this amount is creditable to a separate account which is payable to the Cine Artistes Welfare Fund under instructions of the trustees to the joint account. The credit account is pen-

ding transfer owing to some objections raised by Sir Richard Attenborough regarding the nomenclature and appropriateness of the fund.

(c) and (d) Audited Accounts of GANDHI have been received upto 31-3-1985. NFDC have been repeatedly requesting for audited accounts of subsequent years and have been assured that the audited accounts for subsequent years are in the process of finalisation. In the meantime, amounts due to the partners including 5% of profits towards Cine Artistes Welfare Fund are being credited on the basis of unaudited accounts received.

(e) The transfer of 5% profit to Cine Artistes Welfare Fund is being held up at the instance of Sir Richard Attenborough. The Government is alive to the situation and making its best efforts to get 5% net profits from the film GANDHI repatriated and transferred to India to the Cine Artistes Welfare Fund.

[Translation]

Exports by Hindustan Lever Limited

1635. SHRI HARSH VARDHAN: Will the Minister of COMMERCE be pleased to state:

(a) whether the policy of Government for promoting export applies to the existing multi national companies operating in India; and

(b) the total production/sales of the products of Hindustan Lever Limited and the percentage thereof which is exported?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) The total production of the products of Hindustan Lever Ltd., the total exports, the percentage thereof during 1986-87, 1987-88 and 1988-89 are given below:

Year	Production	F.O.B. value of Exports	Percentage
1986-87	Rs. 829,87,10,000	Rs. 52,51,14,129	6.33%
1987-88	Rs. 911,10,69,000	Rs. 60,45,55,934	6.63%
1988-89	Rs. 1021,85,91,000	Rs. 36,69,83,921	3.59%